

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH CUTTACK

Original Application No.141 of 1993

Date of Decision: 15.9.1993

Sunakar Pradhan & Others

Applicant(s)

Versus

Union of India & Others

Respondent (s)

(FOR INSTRUCTIONS)

Whether it
1. be referred to reporters or not ?

2. Whether it be circulated to all the Benches of ~~the~~ the Central Administrative Tribunals or not ?

MEMBER (ADMINISTRATIVE) 15 SEP 93

VICE-CHAIRMAN

Jan 15/9/93

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Respondents

For the applicant

M/s. Devanand Misra
Deepak Misra
R.N.Naik, A. Deo
B.S.Tripathy
D.Panda,
Advocates

For the respondents

Mr.Ashok Mishra
Sr.Standing Counsel
(Central Government)

C O R A M:

THE HONOURABLE MR. K. P. ACHARYA, VICE-CHAIRMAN

AND

THE HONOURABLE MR. H. RAJENDRA PRASAD, MEMBER (ADMN)

JUDGMENT

MR .K.P.ACHARYA, VICE-CHAIRMAN, In this application under Section 19 of the Administrative Tribunals Act,1985, the petitioner (three in number) pray for a direction to the opposite parties to publish the results of the interview held in September,1987
for the post of Foreman, Horticulture.

2. The petitioners were appointed as Group D employees in the Office of the Deputy Superintendent (Horticulturist) Archaeological Survey of India, Bhubaneswar. They had appeared ⁱⁿ the interview in response to the advertisement published for filling up of the posts of Foreman, Horticulture. As yet, the results have not been published for which this application has been filed with the aforesaid

prayer.

3. Mr. Ashok Mishra, learned Standing Counsel prayed for an adjournment to file a counter. We did not accept this request of Mr. Mishra, because several adjournments have been given in the past, and the prayer of the petitioners being ^{of} a limited issue, we think it just and proper to dispose it of immediately.

4. The opposite parties are directed to publish the results within 30 days from the date of receipt of a copy of this judgment. Thus the application is accordingly disposed of. No costs.

MEMBER (ADMINISTRATIVE)
15 SEP 93

VICE-CHAIRMAN

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15.9.93

Central Administrative Tribunal
Cuttack Bench Cuttack
dated the 15.9.1993/B.K. Sahoo

